

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH (COURT – II)**

**Item No. 223**

**(IB)-420(ND)/2017**

**IA-4192/2023, IA-3795/2023, IA -3882/2023,**

**CA-725/2019, IA-565/2024**

**IN THE MATTER OF:**

**M/s. Regal Metal & Ferro Alloys**

...

**Applicant/Petitioner**

**Versus**

**M/s. Sandeep Axles Pvt. Ltd.**

...

**Respondent**

**Under Section: 9 of IBC, 2016**

**Order delivered on 18.03.2024**

**CORAM:**

**SH. ASHOK KUMAR BHARDWAJ**

**HON'BLE MEMBER (J)**

**SH. SUBRATA KUMAR DASH**

**HON'BLE MEMBER (T)**

**PRESENT:**

**For the Applicant :**

**For the Respondent :**

**For the Liq. : Adv. Kushal Bansal**

**For Canara Bank : Adv. PBA Srinivasan**

**Hearing Through: VC and Physical (Hybrid) Mode**

**ORDER**

Due to paucity of time, the matter is re-notified to 30.04.2024.

**Sd/-**

**(COURT OFFICER)**